NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA106/17 IA107/17, IA 108/17 in CP No.81/ 2017	-	Hearing	241(1)(a)	M.S.Nagappa Vs Stump Schuele and Somappa Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE	
1-	Srfnandan-K (SRINANDAN.K) 7299914774	FOR PETITIONERS	600-
	7299914774		

ORDER

Counsel for petitioner is present. Smt Nishta Paul Advocate appearing for company informed the Tribunal J Sagar and Associates would file vakalath for the respondent and requested time in IA 106/17, IA 107/17 and IA 108/17 and listed today for filing vakalath also for filing objections in all the three IAs. List it on 28/09/2017.

MEMBER(J)

MEMBER(T)